

Annexure-5

Name of the corporate debtor: Briar Knoll Mills P Ltd; Date of commencement of liquidation: 22.02.2021 ; List of stakeholders as on: 29.06.2021  
List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of Remarks, if any (Amount in ₹)			
	Department	Government Identification No.	Date of receipt	Amount claimed	Amount of claim of admitted claim	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Amount of Remarks, if any

Note: The liquidator appointment order dated 16.04.2021 was intimated on 30.04.2021.

